

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.64 of 2012 &
IA No.144 of 2012

Dated: 8th May, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indiabulls CSEB Bhaiyathan Power Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Shikha Ohri
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshdari for R-1
Ms. Suparna Srivastava for R-2 &3

ORDER

Ms. Suparna Srivastava appearing for Respondent Nos. 2 & 3 seeks some more time to file the reply. Accordingly, she is directed to file the same on or before 11.05.2012 after serving copy on the other side.

Post the matter for hearing on **05.07.2012**. In the meantime, Rejoinder, if any be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs